

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **04.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/394/2020
PETITION NUMBER :
NAME OF THE PETITIONER(S) : RoC, Coimbatore
NAME OF THE RESPONDENTS : Dream Makers Global Pvt. Ltd. & 2 Ors
UNDER SECTION : Sec 271 of CA, 2013

ORDER

Present: Ld. Counsel Shri. V Chandrasekaran for the Applicant.

None for the Respondents.

Ld. Counsel for the Applicant seeks adjournment stating that the Applicant is unable to get the whereabouts of the legal heirs of the Respondent No. 2.

Reply from Respondent No. 1 and 3 is awaited. Last chance is given to file the Reply which may be filed before the date fixed and copy be served.

At his request, list the application on **18.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)